

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No. 62 / 2004**

Thursday this the 22<sup>nd</sup> day of June, 2006

**CORAM :**

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER**

**K.M.Sukumaran**

**Formerly Gramin Dak Sevak Branch Postman**

**Konackal, Nediyaasala PO**

**Thodu[puzha**

:

**Applicant**

**(By Advocate Mr. K.Manuraj )**

**Versus**

1. **Post Master General  
Department of Posts, Govt. of India  
Office of the Postmaster General  
Central Region, Kochi – 682 016**
  2. **Director of Postal Service  
Department of Posts, India  
Office of the Post Master General  
Central Region, Kochi – 16**
  3. **The Superintendent of Post Offices  
Department of Posts, India  
Office of the Superintendent of Post Offices  
Idukki Division, Thodupuzha – 685584**
  4. **Inquiry Authority IPO (PG) Aluva**
  5. **Union of India represented by its Secretary  
Ministry of Post & Telegraph  
New Delhi**
- :
- Respondents**

**(By Advocate Mr. TPM Ibrahim Khan, SCGSC )**

The application having been heard on 22.06.2006, the Tribunal on the same day delivered the following :

**ORDER**

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

It is seen that the applicant was absent even during the second call. The same thing was repeated on last hearing on 14.06.2006 and he was absent on 06.06.2006 also.

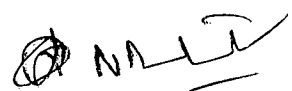


2. Under these circumstances, the Original Application is dismissed for want of prosecution. No costs.

Dated, the 22<sup>nd</sup> June, 2006.



**GEORGE PARACKEN**  
**JUDICIAL MEMBER**



**N.RAMAKRISHNAN**  
**ADMINISTRATIVE MEMBER**

vs